

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 80**

Dated Guwahati, the 5<sup>th</sup> October, 2021

It is for information to all concerned that Vacation Courts will be held on 11<sup>th</sup>, 16<sup>th</sup>, 21<sup>st</sup> and 22<sup>nd</sup> of October, 2021 and for listing urgent matters in Vacation Courts, learned Counsels are requested to send their applications in the email addresses (in the format annexed herewith) as mentioned below:

11 <sup>th</sup> October	<i>Civil</i>	court9.ghc@gmail.com
	<i>Criminal</i>	court17.ghc@gmail.com
16 <sup>th</sup> October	<i>Criminal</i>	court13.ghc@gmail.com
	<i>Civil</i>	court18.ghc@gmail.com
21 <sup>st</sup> October	<i>Civil</i>	court18.ghc@gmail.com
	<i>Criminal</i>	court20.ghc@gmail.com
22 <sup>nd</sup> October	<i>Civil</i>	court14.ghc@gmail.com
	<i>Criminal</i>	court16.ghc@gmail.com

Following Hon'ble Judges will hold the Vacation Courts in the Gauhati High Court (Principal Seat):

Hon'ble Mr. Justice K.R. Surana
Hon'ble Mr. Justice H.K. Sarma
Hon'ble Mr. Justice S.K. Medhi
Hon'ble Mr. Justice Manish Choudhury
Hon'ble Mr. Justice Soumitra Saikia
Hon'ble Mr. Justice P.J. Saikia
Hon'ble Mr. Justice Robin Phukan

Further, though there is no Vacation Court on 12<sup>th</sup>, 13<sup>th</sup>, 15<sup>th</sup> and 19<sup>th</sup> of October, 2021; in the event of extraordinary urgent matters, request may be sent for consideration of hearing in the e-mail addresses (in the format annexed herewith) as mentioned below :

  
5/10/21

12 <sup>th</sup> October	court17.ghc@gmail.com
13 <sup>th</sup> October	court5.ghc@gmail.com
15 <sup>th</sup> October	court3.ghc@gmail.com
19 <sup>th</sup> October	court8.ghc8@gmail.com

Following Hon'ble Judges will hold the Courts in the Gauhati High Court (Principal Seat) in the event of extraordinary urgent matters:

Hon'ble Mr. Justice M.R. Pathak
Hon'ble Mr. Justice Suman Shyam
Hon'ble Mr. Justice A.M. Bujar Barua
Hon'ble Mr. Justice Soumitra Saikia

Although, as per Registry's earlier Notification No. 77 dated 15<sup>th</sup> September, 2021, the 16<sup>th</sup> October, 2021 (Saturday) is declared as holiday, the employees of the Registry who are related to the functioning of Courts shall attend duty on that day on the account of Vacation Court Day.

By Order,

Sd/-Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No. HC.III-37/2016/G 5000-5036G, dated 5<sup>th</sup> October, 2021**

**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl,/Itanagar Bench, Naharlagun for information and necessary action.
5. The Registrar, High Court of \_\_\_\_\_.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court (Old Block), Guwahati.

*[Handwritten Signature]*  
5/10/21